Note:

- 1. Figures in Parenthesis indicates losses
- 2. The progress shown above from FY17 and FY18 is based on data provided by PFC on the basis of audited/certified annual accounts of Utilities, and progress of FY 19 is based on provisional/unaudited data entered by States/DISCOMs on UDAY portal during respective years/quarters, which may vary from the year-end audited figures. The portal dynamically captures data as and when uploaded by States.
- 3. NA-Not Available.

E-vehicle charging stations

- 300. PROF. M.V. RAJEEV GOWDA: Will the Minister of POWER be pleased to state:
- (a) the number of functional e-vehicle charging stations in the country, Statewise;
- (b) the additional number of proposed charging stations along with the details relating to their location and capacity;
- (c) whether any percentage of these charging stations is fuelled by fossil fuels or is connected to the grid, if so, the details thereof; and
 - (d) the methods employed by Government to standardize the charging prices?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) Energy Efficiency Services Limited (EESL), a JV of PSUs under the Ministry of Power and NTPC Limited, Central Public Sector Undertakings under Ministry of Power have been engaged in installation of Public Charging Stations (PCS) in the country. The number of charging stations Installed by EESL and NTPC in various States is mentioned as below:-

Sl. No. State		EESL	NTPC	Total	
1.	Delhi	54	28	82	
2.	Chennai Metro	08	Ξ	08	
3.	Noida	02	(2)	02	
4.	Nagpur Metro	02	=	02	
5.	Uttar Pradesh	=	11	11	
6.	Haryana	~	04	04	
7.	Andhra Pradesh	~	02	02	
8.	Madhya Pradesh	12	12	12	
	Total	66	57	123	

- (b) Additional number of proposed charging stations is given in the Statement (See below).
- (c) $\,\,$ E-vehicle charging stations installed by EESL and NTPC are connected to grid.
- (d) Ministry of Power has issued "Charging Infrastructure for Electric Vehicles -Revised Guidelines and Standards" on 01.10.2019. The para 11.3 of this document states that in such cases where the Public Charging Stations (PCS) are installed with Government Incentives (financial or otherwise), State Nodal Agency/State Government, the appropriate commission shall fix the ceiling of service charges to be charged by PCS. The appropriate agency as mentioned above shall have the option for giving subsidy and calling for bids for lower services charges or bidding for quantum of subsidy for fixed service charge etc.

Statement

Additional number of proposed charging stations

I Additional number of Proposed Charging Stations by EESL:

City	AC-001	DC-001	C72*	C-122 charger**
1	2	3	4	5
Chandigarh	10	31	50	

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1	2	3	4	5
Delhi	67	160	6	29
Mumbai	33	80	120	
Ahmedabad	33	70	100	
Hyderabad	17	60	100	
Noida	7	29	50	
Gurugram	8	30	50	
Jaipur	33	34	28	
Chennai	10	45	78	
Common Service Centre (Pan India)	2,584			
Kolkata		50	100	
Bangalore	1	13	24	
Goa	20	45	50	
Nagpur		38	76	
Total	2,823	685	832	29

Note:

*C72: One C72 charger consists of three guns - one 50 kW DC CCS, one 50 kW DC CHAdeMO and one 22 kW type II AC. The charger at a time can provide an output of 72 kW (with maximum DC output of 50 kW and AC output of 22 kW)

*C122: One C122 charger consists of three guns - one 50 kW DC CCS, one 50 kW DC CHAdeMO and one 22 kW type II AC. The charger at a time can provide an output of minimum 122 kW (DC output of 100 kW and AC output of 22 kW)

IL Additional number of proposed charging stations by NTPC:

As regards NTPC, additional number of proposed charging stations to be installed by it at different locations are: Delhi - 30, AP-13, Telangana-10, Gujarat-4, Tamil Nadu-2, and Kerala-2. Chargers are Bharat AC and DC Chargers.

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III. Additional number of proposed charging stations under FAME-India Scheme by **Department of Heavy Industries:**

Under Phase-I of FAME-India Scheme, the Department of Heavy Industry has sanctioned about 500 Charging Stations/Infrastructure for about ₹ 43 crore (approx.) in cities like Bangalore, Chandigarh, Jaipur and NCR of Delhi. Out of 500 charging Stations, 250 charging stations have been installed. Recently, the Department has also sanctioned 2,636 charging stations to 19 public entities in 62 cities spread over 24 States, under Phase-II of FAME-India Scheme.

Grant to Andhra Pradesh for providing quality power

- 301. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of POWER be pleased to state:
- whether it is a fact that ₹9,000 crores World Bank loan has been sanctioned for Andhra Pradesh for providing quality power 24x7, if so, the details thereof, and
- the amount sanctioned as grant by Government and released to Andhra Pradesh under Deendayal Upadhyay Gramjyoti and Integrated Power Development schemes in the last two years, year-wise and scheme-wise?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) The World Bank has sanctioned a loan of USD 240 million only (approximately ₹ 1664 crore) to Andhra Pradesh for providing 24x7 quality power to consumers.

The details of the amount sanctioned as grant and released during the last two years under Deen Dayal Upadhayay Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS) are tabulated below:-

Scheme	Projects	Grant	Grant Released	
	Sanctioned	Sanctioned	(₹ in	crore)
	(₹ in crore)	(₹ in crore)		
			2017-18	2018-19
Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY)	941	566*	165	177
Integrated Power Development Scheme (IPDS)	941	566*	233	18

^{*} As per the guidelines of the schemes, 60% of the project cost is sanctioned as grant with the provision of additional 15% grant subject to timely completion of the projects.